

[Shri Raj Krishna Dawn]

through inter-State transmission lines is ensured till adequate power is generated in the State itself.

(ii) ensure adequate supply of wagons by the Railway Board for speedy movement of coal, kerosene oil, petrol and petroleum products, fertilizers; cement, etc. etc.

(iii) ensure strict adherence of delivery schedules by the wagon manufacturers; and

(iv) ensure more supply of kerosene, cement, coal, industrial raw materials, steel, etc. etc.

Mr. Speaker, Sir, I submit to you to permit me to raise issues of public importance under rule 197—Calling Attention but instead of that, you allow me to raise the issues under rule 377 which, as you know, is not being given importance by the Government and even they do not give any answer to such issues. I would request you to please see to it that the Government gives reply to the issues involved without any delay.

MR. SPEAKER: That is all, rest is only the repetition. Shri Purnanarayan Sinha.

SHRI RAJ KRISHNA DAWN: Let me complete the statement.

MR. SPEAKER: You are merely repeating the rest, nothing else. I allow a Calling Attention on the subject.

SHRI RAJ KRISHNA DAWN: Please allow me to complete the statement.

MR. SPEAKER: The rest is only repetition.

SHRI DINEN BHATTACHARYYA (Serampore): He should have been told earlier.

MR. SPEAKER: He has been told earlier. Shri Purnanarayan Sinha.

(v) REPORTED SCARCITY OF WHEAT, SALT, SUGAR, KEROSENE, CEMENT AND STEEL IN ASSAM AND NORTH-EASTERN REGION.

SHRI PURNANARAYAN SINHA (Tezpur): Mr. Speaker, Sir, under rule 377, I wish to raise the following matter of public importance.

It has been brought to the notice of the Ministries concerned that for some time now there is shortage of wheat, salt, cement, sugar, kerosene and steel in Assam and Negaland besides all other States of the North East. But at one stage, the Ministry of Petroleum denied having received any complaint from the State Government of Assam. Now the position is that while at one end the Food Corporation of India has encouraged building of new warehouses by private parties with liberal loan etc. from banks, at the other end the existing godowns have no stock of wheat as a result of which the flour mills of Assam are almost closing down. I have received several telegrams from the Mills and Government sources that absence of wheat in the Food Corporation's godowns has threatened the availability of Atta and flour in the ration shops. Already, salt has virtually stopped moving into Assam and retail price in the rural areas has gone up to Re. 1 per kg. Sugar is selling at Rs. 3.50 to Rs. 4. Kerosene is selling at Rs. 5 a litre.

MR. SPEAKER: You are changing the figures.

SHRI PURNANARAYAN SINHA: Those figures are 10 days old. These are the latest figures.

The price of cement in black market is Rs. 45 per bag. The steel marketed by agencies other than the Steel Authority of India is selling at double the price at which the Hindustan Steel Limited can sell at

Gauhati though the available steel is not tested variety. It has been brought to the notice of the Government that certain dishonest handling agents of cement mixed Brahmaputra silt dust with cement to make some extra money. In this way the backward tribals and others of Assam and Northwest generally have been compelled to suffer. It is complained that the Railways do not remove the restrictions imposed against booking wagons with essential commodities into Assam and the traders have been forced to hire trucks to carry most of the goods at double the railway freight. The capacity of the trucks to carry all that is offered is less than half the capacity of the Railways. In view of all these and the inherent lack of interest in the affairs and community hardships of this sensitive area, the poor, backward, including the tribals people are suffering intolerable distress. The bureaucratic set-up which rules the country pay little heed to the hardships of the people.

I draw the attention of the Government through the hon. Prime Minister to save Assam and the North-Eastern region as a whole by asking the Ministries of Food and Agriculture, Petroleum and Chemicals, Industries and Railways to rush wheat, salt, sugar, kerosene cement and steel immediately to save the systems created for distribution of these commodities to the people without any further delay.

(vi) RECENT AUCTION OF PLOTS BY
DRAIN DEVELOPMENT AUTHORITY.

श्री सरदर बाबब (अबखपुर) : बापने मुझे बात 377 में बतलाव देने का मौका भी दिया है उस के लिए मैं सचका मतभारी हूँ। बापका मौका क्या है ...

MR. SPEAKER: You must confine yourself to the statement.

श्री सरदर बाबब : उस की इतना सचका बापने दिया है। श्री श्री मंत्रालय डी० डी० ए०

श्री श्री मौलाजी हुई है रावेन्द्र विलेस ने सच के साथ मुझे हुए है ...

MR. SPEAKER: You should read the statement.

श्री सरदर बाबब : मैं यह पढ़ रहा हूँ। श्री श्री मंत्रियों ने सचका बतवादी की है। राज्य सभा में डी० डी० ए० के जो आठ एनाउंस हुए थे ...

MR. SPEAKER: Mr. Yadav kindly read your statement. Rule 377 provides that you have merely to read out the statement. Nothing more.

श्री सरदर बाबब : वही तो मैं बोल रहा हूँ।

श्री मनी राम बागड़ी (मनुप) : अरे व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : व्यवस्था का प्रश्न नहीं है, व्यवस्था का प्रश्न है।

श्री मनी राम बागड़ी : बाप से मैं व्यवस्था चाहता हूँ। 377 के अन्तर को सच लिखे हुए हैं जब से पहले बापकी बात अन्दर की है कुछ कहना चाहूँ तो क्या आप उसको भी सुनना नहीं चाहते हैं? उसकी परिस्थिति को श्री बाबब सुनना नहीं चाहते हैं। आप इस तरीके से ...

अध्यक्ष महोदय : नहीं, नहीं, नहीं।

श्री मनी राम बागड़ी : यह अफवाक कर का मामला है। जैसे कोई स्कूल बसकर बापकी को कहना है, वही कभी कहना है हाँ इस तरह से तो नहीं होना चाहिये। अरे कृपा का को बदलव है उस की कतता की बात को सुनने का आप मौका तो दें। उसको इतना हक तो होना चाहिये।

MR. SPEAKER: I have asked you to read out the statement. You are not reading from the statement.

श्री सरदर बाबब : इसके बारे में सचका बतानी दोनों हाजिरत में की गई है। रावेन्द्र विलेस कर्नलस में ...

MR. SPEAKER: I am not allowing you. Either you read the statement or do not read at all.

श्री सरदर बाबब : बापकी भी जोर देकर बोलना है। उस में कोई बात सचकी नहीं। कीकड़ी बनाने में बाबब सचकी है ...

MR. SPEAKER: Under the rules, you have only to read out the statement.